

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.496/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Pradip Banerjee & Ors.-Versus-Prabartak Trust & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 01 ANIMESH MUKHOPADHYAY.
CHARTERED ACCOUNTANT. DULAL SARKAR *Animesh Mukherjee*
- 02 Arindam Mukherjee
Kausik Choudhury
Brahm Kr. Dey
Shantanu Saha Respondent no. 14 *Shantanu Saha*
09.01.18
- 03 Dinalabandhu Chowdhury
Amal Kumar Saha, Adv
Inesh Paul - Adv Respondent no. 1 to 12
Adv *9/1/18*
Adv *9/1/18*
Adv *9/1/18*
- 04 Ms. Noelle Banerjee - Adv
Mr. Dipanjou Dey - Adv } Petitioners
9/1/18

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 12 and 14 is present.

Ld. Counsel for the respondents made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 3 weeks with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the opposite parties.

List it on 12/03/2018. Interim order is extended till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P. Singh)
Member (J)